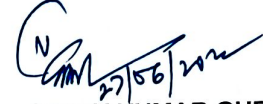


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

The partial modification of this office order No. Committee/Gaz./RACC/2022/10405-10448-C dated 2nd April, 2022, the following Committee is hereby re-constituted at Rouse Avenue Court Complex, New Delhi consisting of the following Judicial Officers/Members, with immediate effect and further the Committee shall submit its quarterly monitoring report to the Hon'ble High Court with regard to functioning of VWDCs:-

Sl. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	District Court Vulnerable Witness Deposition Courtrooms Monitoring Committee	Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI)	Chairperson
		Sh. Dig Vinay Singh Spl. Judge (Pc Act)(ACB)-02	Member
		Ms. Anjani Mahajan Chief Metropolitan Magistrate	Member



(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.

No. Committee/Gaz./RACC/2022/ 19022 -19065 -C Dated, Delhi the 27/6/22.

Copy forwarded digitally for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded digitally for information and necessary action to :-

1. The Judicial Officers concerned.
2. The Officer In-charge, General Branch, RACC, New Delhi.
3. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
5. The Chief Prosecutor, Central District, Delhi Administration, Tis Hazari Courts, Delhi.
6. The Deputy Commissioner of Police, Central, Darya Ganj, New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. All Branch In-charges, Rouse Avenue Court Complex, New Delhi.
9. The P.S. to undersigned.
10. The Executive Engineer(Civil), PWD, RACC, New Delhi.
11. The Executive Engineer(Electrical), PWD, RACC, New Delhi.
12. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
13. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Principal District & Sessions Judge-cum-Spl. Judge(PC-Act) (CBI),
Rouse Avenue Court Complex,
New Delhi.